

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made on administrative exigency with immediate effect :-

S. No.	Name of Officials (Sh./Ms.)	From	To
1	Gaurav EC: 93712746	JJA in Office Pool, Admn. Branch, RACC	Assistant Ahlmad in the court of Sh. Shailender Malik, Spl. Judge, CBI Assistant Ahlmad in the court of Ms. Chhavi Kapoor, Spl. Judge, CBI
2	Ms. Sapna EC: 97816140	Assistant Ahlmad in the court of Sh. Shailender Malik, Spl. Judge, CBI Assistant Ahlmad in the court of Ms. Chhavi Kapoor, Spl. Judge, CBI	Assistant Ahlmad in the court of Ms. Chetna Singh, POLC-06
3	Nikhil Kumar EC : 40301285	Assistant Ahlmad in the court of Ms. Chetna Singh, POLC-06	JJA in the Copying Agency Branch, RACC
4	Budh Ram EC: 54222846	JA in the Stationary Branch, RACC	JA in the Copying Agency Branch, RACC
5	Ms. Rajni Gupta EC: 75483681	JJA in Cash/Fine & Audit/Accounts Branch, RACC	JJA in the Stationary Branch, RACC
6	Naresh Chand EC: 31885516	JA in General Branch, RACC	JA in the Copying Agency Branch, RACC
7	Sanjay Kumar Dubey EC: 82090069	JA in the Copying Agency Branch, RACC	Reader in the court of Sh. Ashok Kumar, POLC-02
8	Gurjeet Singh EC: 332889073	Reader in the court of Sh. Ashok Kumar, POLC-02	JA in Care Taking Branch
9	Ms. Sapna Rani EC: 39225462	JA in Record Room & Digitization Section, RACC	JA in the R&I Branch, RACC

Note: 1. Earlier order with regard to Sh. Om Prakash presently posted in Judicial Branch to look after the work of R&I section stands cancelled.

2. Ms. Rajni Gupta, JJA shall also look after the work of Cash/Fine & Audit/Accounts Branch in addition to the work already assigned to her as and when required.

* Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi

No. 395/D—445/D /F.7/P&T/Admn./RADC/2024

Dt. 10/11/2025 at.2-48
P27

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Court, Delhi.
3. The Administrative Officer(J), Admn. I, II & III, Central District, Tis Hazari Court, Delhi.
4. The Reader to the concerned courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In Charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
10. The Dealing Official, T&P, Admn.-I, II, III, Personal File/ACR/Leave/Website committee, THC, Delhi.

Ashtandul

Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi

Misc